

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6751
ANSWERED ON:08.05.2003
HOUSES TO MARTYRES
LAXMINARAYAN PANDEY

Will the Minister of DEFENCE be pleased to state:

(a) the number of families of martyres or those participated in the Kargil war likely to be provided houses under the Vijayveer Housing Scheme; and

(b) the details thereof?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): Delhi Development Authority has formulated a Scheme earmarking 414 houses under 'Vijayee Veer Awas Yojana' for allotment to

(i) the widows/next of kin of the soldiers killed and

(ii) soldiers permanently disabled, in Operation Vijay (Kargil) and other Operations occurring after 1.5.1999. 177 houses in respect of cases of OP Vijay (Kargil) and 139 houses concerning cases of other Operations have since been allotted under the scheme which is open till 30th September, 2003.